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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI

PUBLIC NOTICE NO.82(RE-2006)/2004-2009
NEW DELHI DATED THE 7TH FEBRUARY, 2007

SO(E): In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-2009, as amended, the Director General of Foreign Trade hereby makes the following amendment in the Public Notice No.57(RE-2006)/2004-2009, dated 25th September, 2006 with immediate effect :

Paragraph 1 shall be amended as follows : -

“In exercise of the powers conferred under Paragraph 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2004-2009, the Directorate General of Foreign Trade hereby allocates a quantity of 3912 MT of white sugar out of free sale portion of 2005-06 season's production and 6088 MT of white sugar out of free sale portion of 2006-07 season's production for export to EU as preferential white sugar quota for the year 2006-07.”

2. This issues in public interest.

(BHAWANI SINGH MEENA)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

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